

THE MINISTER OF STATE IN THE MINISTER OF AGRICULTURE (SHRI SHER SINGH): A systematic survey has not yet been carried out for ascertaining the impact of various cattle development schemes to improve the breeds and cattle wealth of the country. However, the introduction of Intensive Cattle Development programmes, which include improved methods of breeding provision of feed and fodder and disease control, are showing promising results. The research schemes undertaken by Indian Council of Agricultural Research have established the scope for increasing milk yield through cross-breeding which has been taken up on an extensive scale. The response of farmers to cross-breeding is also very encouraging.

(b) Yes.

(c) The following important steps have been taken to increase the milk yields of cattle in the southern region :—

- (1) 8 Intensive Cattle Development projects have been established in the States of Andhra Pradesh, Mysore, Kerala and Tamil Nadu.
- (2) 147 Key Village Blocks are in existence.
- (3) An Indo-Swiss Cattle Development Project at Madupatty in Kerala is being implemented for production of cross-bred cattle from Brown Swiss breed in the high ranges of Kerala.
- (4) An Indo-Danish project is being implemented at Hessarghatta (Bangalore) for demonstrating and training of farmers in dairy cattle raising and extension work. This Project has already supplied about 100 purebred Red Dane Bulls in Mysore for cross-breeding and improvement of cattle.
- (5) 297 exotic cattle of Jersey, Friesian, Guernsey and Brown Swiss breeds have been distributed to Andhra Pradesh, Tamil Nadu, Mysore, Kerala and Pondicherry to assist them in

accelerating their cross-breeding programme.

- (6) A Central Cattle Breeding Farm for Murrah buffaloes at Alamadi (Tamil Nadu) is being established for supply of progeny tested bulls to the Cattle Breeding Farms in Tamil Nadu and adjoining States.
- (7) Under the new Project for milk marketing and dairy development (operation flood), an investment of Rs. 12.69 crores is contemplated during the five years (July 1970 to June 1975) in Tamil Nadu and Andhra Pradesh for increasing milk production and procurement and for expanding milk processing facilities in Madras city.

E. P. F. Arrears with Collieries in Bihar and West Bengal

2463. **SHRI SOMNATH CHATTERJEE:** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the names of collieries who have not deposited the Employees Provident Fund with Governments in West Bengal and Bihar separately; and

(b) the steps taken by Government to force the colliery owners to deposit the Employees Provident Fund with the Government ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): The administration of the Coal Mines Provident Fund is the concern of the Board of Trustees, Coal Mines Provident Fund and is not the direct concern of the Central Government. The Coal Mines Provident Fund Authorities have reported as under:—

(a) The names of the defaulting collieries in West Bengal and Bihar are given in statements I and II respectively, laid on the table of the House. [Placed in Library. See No. LT—444/71]

(b) Legal action has been taken against the defaulting employers in West Bengal and Bihar as stated below for real-

ation of the outstanding dues of the Coal Mines Provident Fund :—

	West Bengal	Bihar
No. of certificate cases filed upto 31.12.70	855	1, 960
No. of prosecutions under the C. M. P. F. and Family Pension and Bonus Schemes Act filed till 31.12.1970.	788	2,380
Prosecutions under sec. 406 I. P. C. filed upto 7.6.1971.	6	9
	1,649	4,349

Ceiling on Land Holdings in Haryana

2464. SHRI P. K. DEO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Haryana Government recently decided to impose a uniform ceiling of 30 standard acres on all individual land holdings;

(b) whether this decision was taken in consultation with the Central Government; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The proposal is under consideration.

मेरठ और सहारनपुर जिलों में भारतीय खाद्य निगम द्वारा खरीदा गया गेहूं

2465. श्री सुल्की राज सैनी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) 20 मई, 1971 तक उत्तर प्रदेश के मेरठ डिवीजन और सहारनपुर जिले की मण्डियों

से अलग-अलग, भारतीय खाद्य निगम ने कितने टन गेहूं खरीदा था;

(ख) कितने टन गेहूं बोखरियों में भरा गया, और

(ग) कितने टन गेहूं खुले में रखा गया ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णासाहेब पी. शिन्डे) : (क) मेरठ डिवीजन और सहारनपुर जिले में 20 मई, 1971 तक भारतीय खाद्य निगम द्वारा गेहूं की खरीदी गई मात्रा इस प्रकार है :—

(ग्रामों में टन में)

1-मेरठ डिवीजन 1,24,081

2-सहारनपुर जिला 26,780

(ख) समूची मात्रा बोखरों में भर दी गई है।

(ग) फ़ाय-एजेंटों के पास केवल 5,300 बोरे गेहूं बाहर पड़े हुये थे।

Setting up of Iron Pig Plant of Hissar in Haryana

2466. SHRI MANI RAM GODARA : Will the Minister of STEEL AND MINES be pleased to state whether Government propose to set up a pig Iron plant at Hissar in Haryana ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMAR MANGALAM) : Government have no proposal to set up a big iron Plant in the Central Sector at Hissar.

M/s Haryana State Industrial Development Corporation, a wholly State owned undertaking of the Haryana Government, have, however, applied for the grant of an industrial licence under the Industries (Dev.